Basmati rice is on OGL and there is demand for this item.

Limited exports of non-basmati rice are also taking place.

## Cleaning of Rivers

\*280. SHRI K. VASUDEVA PANIC-KER: Will the Minister of ENVIRON-MENT AND FOXESTS be pleased to state:

- (a) what are the names of rivers in the country which are proposed to be cleaned by Government;
- (b) the amount of money allocated for this purpose during the last two years; and
- (c) the amount of money actually spent so far?

THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI BHAJAN LAL): (a) A programme for cleaning of the Ganga has been launched. Proposals for cleaning of the Yamuna are being considered. Presently, there is no proposal to take up other rivers.

- (b) The amount allocated during 1985-86 was Rs. 10.00 crores and during 1986-87 the allocation is Rs. 52.00 crores.
- (c) An amount of Rs. 29.36 crores has been made available to the State Governments till January 31, 1987.

## High rising buildings in Delhi

†2159. SHEI SURESH KALMADI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the names of high rise buildings, both Government and private in Delhi which will not be

†Previously unstarred question 1250, transferred from the 6th March 1987 covered by the provisions of Delhi Fire Prevention and Fire Safety Act, 1986;

- (b) what are the reasons for exempting them from the provisions of this Act; and
- (c) what steps are being taken for the safety of the inmates of these buildings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI CHINTAMANI PANIGRAHI): (a) All the high-rise buildings having a height of 15 mtrs, and above will be covered.

- (b) Does not arise.
- (c) The managements of the high-rise buildings which had been found to be deficient in fire safety/protection measures, have been given a directive to make provisions like 6 mtr. approach, water storage, automatic sprinkler system, fire alarm, public address system, exit signs, emergency power supply, fire fighting equipment, etc. Under the Delhi Fire Prevention & Fire Safety Act, 1986, penalty of imprisonment and fine can be imposed, if the directions of the Chief Fire Officer are not carried out.

## Investment made by Indian com. panies in joint ventures

t2160. SHRI KAPIL VERMA: Will the Minister of COMMERCE be pleased to state:

- (a) the details of the joint ventures in Industrial Sector operating in different countries;
- (b) whether any study has been made of the investments made by Indian companies in them;

†Previously unstarred question 1381, transferred from the 9th March 1987